

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 110 of 2020

IN THE MATTER OF:

Brookefield Technologies Pvt. Ltd. & Anr.

....Appellants

Vs.

Shylaja Iyer & Ors.

....Respondents

Present:

For Appellants:

**Mr. Dhyan Chinnappa, Sr. Advocate
Ms. Gawry Cootaiah and Ms. Arunima Kedia,
Advocates**

For Respondents:

**Ms. Aanchal Basur and Mr. Dhananjay Joshi,
Advocates for R-1.**

O R D E R
(Virtual Mode)

17.11.2020: Notice delivered to Respondent No. 2 to 4 and none appears.

Heard the Learned Senior Counsel for the Appellants and the Learned Counsels for the 1st Respondent. Hearing is concluded.

‘Judgment’ is Reserved.

[Justice Venugopal M.]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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